

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No125  
IA/411(AHM)2021  
in  
CP(IB) 305 of 2018

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Bank of India

.....Applicant

V/s

Pacific Pipe Systems Pvt Ltd

.....Respondent

**Order delivered on ..09/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant

: Sr. Adv. Mr. Navin Pahwa, Adv. Mr. Ketan M Parikh

For the Respondent

:

**ORDER**

Learned Senior Counsel for the Applicant seeks short accommodation.

List the matter for consideration on 17.08.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

-SD-

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)